GOVERNMENT OF INDIA
MINISTRY OF CULTURE
RAJYA SABHA
STARRED QUESTION NO- 27
ANSWERED ON- 03/02/2022

INSCRIPTION OF MAJULI ISLAND IN WORLD HERITAGE LIST

27. SHRI BIRENDRA PRASAD BAISHYA:

Will the Minister of CULTURE be pleased to state:

(a) the present status and details of formalities required to be completed towards inscription of Majuli Island in Assam in the World Heritage List indicating the date of communication received from World Heritage Centre (WHC) and point-wise response made on those queries; and

(b) the details of progress made so far on compilation of revised dossier, preparation of management plan and related promotional activities carried out in consonance with World Heritage Convention and as part of the national responsibility towards this heritage island along with agency entrusted, fund allocated and target fixed for each component?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

(a) to (b) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY PART (A) TO (B) OF THE RAJYA SABHA STARRED QUESTION NO. * 27 FOR 03.02.2022

(a) & (b) The World Heritage Committee on 01 March, 2012 had informed that the nomination dossier of River Island of Majuli Cultural Landscape in Assam did not conform to the Operational Guidelines format and parameters.

Accordingly, Government of Assam (GoA) afterwards appointed a Consultant to prepare the dossier and the draft dossier was prepared in 2021 following a series of meetings / stakeholder consultations. The GoA has finally entrusted Majuli Cultural Landscape Management Authority (MCLMA) with the full responsibility for finalization of the dossier. GoA has fixed the submission of Nomination dossier by February, 2023.

An amount of Rs. 30 Lakh was allocated to MCLMA in the year 2016-17 and an amount of Rs. 38 Lakh has been earmarked in the current financial year for the preparation of nomination dossier.